

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 14TH day of **SEPTEMBER, 2018**.

ORIGINAL APPLICATION NO. 1690 OF 2010

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).
HON'BLE MR MOHD JAMSHEDE, MEMBER (A).

1. Ram Chandra Tripathi, S/o Shri Ram Narayan Tripathi Guard,
North Central Railway, Gwalior, Jhansi, Division Jhansi. R/o
Mohalla B – 100 Awas Vikas Colony Banda Police Station Kotwali
Nagar Banda Post Office-Banda Sadar District Banda.

.....Applicant.

VERSUS

1. Union of India through General Manager, North Central Railway
Subedarganj, Allahabad & ors.

.....Respondents

Advocate for the Applicant : Shri S K Mishra

Advocate for the Respondents : Shri Avnish Tripathi

O R D E R

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

None present for the applicant even on the revised call.

2. On the last listed dates i.e. 03.01.2018, 08.03.2018 and 04.07.2018
also, nobody was present on behalf of the applicant. It seems that the
applicant has lost interest in pursuing this OA. Accordingly, the OA is
dismissed in default and for non prosecution.

(MOHD JAMSHEDE)
MEMBER-A

(RAKESH SAGAR JAIN)
MEMBER-J

Arun..